

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Review Petition(Civil) Nos.1111-1112/2002 in
C.A. Nos. 3337-3338/2002 (for preliminary hearing)

CHAIRMAN, STATE BANK OF INDIA & ANR.

Petitioner (s)

VERSUS

ALL ORISSA STATE BANK OFFICERS ASSN&ANR.

Respondent (s)

Date : 06/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. Sanjay Kapur, Adv.

For Respondent(s)

Repondent in-person.(NP)

Dr. Rajeev Dhavan, Sr. Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Rajiv Kapur, Adv.
Mr. B K Satija, Adv.

0 0 0

Ms. Sunita Sharma, Adv.
Ms. Sushma Suri, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

List for hearing after six weeks.

(D.P. WALIA)
Court Master

(S. KRISHNAN)
Court Master